

**IN THE COURT OF SHRI AJAY GULATI
SPECIAL JUDGE (PC ACT) CBI-12, ROUSE AVENUE COURT
COMPLEX, NEW DELHI**

Closure Report No. 01/2020

CBI Vs. Ajoy Ganguly

9.7.2020

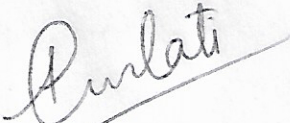
Present: Dr. Jyotsana Sharma, Ld. PP for CBI

Present proceedings have been taken up through Video Conference hosted by Court Reader Shri Virender Yadav.

The matter is at the stage of consideration of closure report filed by the investigating officer.

The investigating officer is directed to file e-challan in a pen-drive and submit the same within 10 days.

Put up again for consideration of the closure report on 5.8.2020 at 1.00 PM.


(AJAY GULATI)

Spl. Judge (PC Act) CBI -12

RADCC/New Delhi/9.7.2020